GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 231 ANSWERED ON 02/08/2022

WAGE PAYMENTS UNDER MGNREGS

*231. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has divided the wage payments in various categories for the Scheduled Castes (SCs) and Scheduled Tribes (STs) under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so, the details thereof and if not, the reasons therefor;
- (b) the measures taken by the Government to provide justice to the SCs and STs under MGNREGS;
- (c) whether wage payment is getting delayed in various States after dividing into different categories and if so, the details thereof, State-wise including Maharashtra;
- (d) the action taken by the Government in the said matter; and
- (e) the plan made or instructions issued by the Government for various categories on the wage payments for the SCs and STs under MGNREGS?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 231 for 02.08.2022

(a)to(e): In the previous financial year 2021-22, category-wise (SC, ST and Others) Fund Transfer Orders (FTOs) for the release of wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme were generated. The same was done to accurately reflect the budgetary flows for the SC & ST categories. However, based on the assessment of the performance of the new system and representations received on the subject, the same has been revised to the earlier system of single FTO for all categories in the current financial year 2022-23.
